

### विदेशी सहयोग

\*204. श्री रघुवीर सिंह शास्त्री : क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कई ऐसे क्षेत्रों में विदेशी सहयोग की अनुमति दी गई है जिनके बारे में अपेक्षित तकनीकी जानकारी देश में उपलब्ध है और जिनके लिये अपेक्षित मशीनें और पुर्जें देश में ही बनाये जा सकते हैं;

(ख) यदि हां, तो इसके कारण क्या हैं; और

(ग) क्या सरकार विदेशी सहयोग के बारे में अपनी नीति पर पुनर्विचार करेगी ?

औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) :

(क) से (ग). सरकार की सामान्य नीति यह है कि देश में जिन क्षेत्रों में वाणिज्यिक रूप से लाभ कमाने योग्य अपेक्षित तकनीकी जानकारी उपलब्ध है, उनमें विदेशी तकनीकी सहयोग की अनुमति न दी जाये। मशीनों एवं पुर्जों के संबंध में भी उनके आयात के लिए प्राप्त सभी आवेदन पत्रों की इस दृष्टिकोण से बड़ी सावधानी पूर्वक जांच की जाती है कि वे चीजें देश में ही उपलब्ध हो सकती हैं या नहीं तथा केवल उन्हीं मशीनों और पुर्जों के आयात के लिए अनुमति दी जाती है जिनका उत्पादन देश में नहीं होता है।

### Licence for Import of Plant and Machinery

\*206. SHRI M. N. REDDY: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the number of Import Licences

issued during the last year for import of plant and machinery required for the Electrical Equipment Industry and Polythelene and Nylon industry and the names of parties and concerns to whom these licences were issued;

(b) the amount of foreign exchange involved in the issue of such licences and the reasons for the issue of these licences; and

(c) the justification for the issue of such licences the indigenous equipment is available for this purpose in the country?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). No import licence was issued in 1967-68 for capital equipment for the Polythelene industry. Information regarding the import licences issued during 1967-68 and the amount of foreign exchange involved for the Electrical Equipment Industry and the Nylon Industry is given in the statement laid on the Table of the House [Placed in Library. See No. LT-1512/68.]. Import licences are issued after strict scrutiny from the angle of indigenous availability and equipment which is manufactured indigenously is not allowed to be imported.

### Use of Imported Cars by Ministers

\*207. DR. RANEN SEN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that most of the Ministers are enamoured of imported cars for their use in official capacity; and

(b) if so, the number of cars imported every year to meet the demands of the Ministers?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) No, Sir.

(b) No cars are being imported for meeting the demands of the Ministers.